

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-242/2010/1106/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the 1<sup>st</sup> March 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/1418 dated 01.03.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the evening of 02.03.2019 till the morning of 05.03.2019, has been granted/rejected.

Shri Aminur Rahman, Addl. District and Sessions Judge, No. 1, Nagaon, in his absence Smti Munmun B. Sarma, Chief Judicial Magistrate, Nagaon, in her absence any Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/1107/A, dated 01'03'19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

01/3/19  
**JT. REGISTRAR (VIGILANCE)**

Rdas